

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 188 OF 2019**

**&**

**IA NO. 980 of 2019**

**Dated : 18<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Indian Railways ... Appellant(s)  
Versus  
Tamil Nadu Electricity Board Limited & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran, Sr. Adv.  
Mr. Pulkit Agarwal  
Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. G. Umopathy  
Mr. S. Vallinayagam for R-1 to R-5

**ORDER**

List the matter on **25.07.2019**.

**(Ravindra Kumar Verma)  
Technical Member  
mk/mkj**

**(Justice Manjula Chellur)  
Chairperson**